GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4559 ANSWERED ON:21.04.2015 RESCUE OPERATION FOR TRAFFICKED PERSONS

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of rescue operation conducted against human trafficking, number of victims rescued and number of traffickers arrested during the last three years, State/UT-wise;
- (b) whether the Government proposes to set up a national body to combat human trafficking; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a): As per the National Crime Records Bureau, information regarding rescue operations conducted against human trafficking is not maintained centrally. State/UT wise total number of victims rescued and persons arrested under human trafficking during 2012-14 as reported by the States/ UTs so far are at Annexure-I and Annexure II, respectively.
- (b) & (c): The Central Bureau of Investigation(CBI), Government of India is the national Nodal Authority to receive and respond to all requests for all inter-state and cross border assistance as a single point of contact and to act as liaison between the Ministry of External Affairs and other State parties on matters relating to the Convention as well as protocols. There is Special Crime Division designated as Anti Human Trafficking Unit to provide specialized assistance in the area of Human Trafficking.

In addition, Coordination meetings with Nodal Officers of Anti Human Trafficking Units of all States/UTs and with other stakeholders are held regularly to review and monitor the crimes related to human trafficking by way of strengthening efforts of all agencies.